

New guidelines for Allocation of canalised drugs to Small-Scale Sector

967. SHRI G. Y. KRISHNAN:
SHRI N. E. HORO:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that recently Government have announced new guidelines for allocation of canalised drug items for 1980-81 adopting a liberal policy in favour of the small-scale sector; and

(b) if so, the details regarding these guidelines?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir. The guidelines for distribution of canalised drug items for the year 1980-81 continue the earlier policy of liberalised allocation for the small scale sector and provide for further liberalisation in certain respects.

(b) A copy of the guidelines for distribution of canalised drug items during 1980-81 is laid on the Table of the House. [Placed in Library. See No. LT-914/80].

Progress on T.V. Centre in Gujarat

969. SHRI D. P. JADEJA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the progress in regard to setting up of T.V. Centre in Gujarat State; and

(b) when it is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) In Gujarat, a TV Centre is proposed to be set up at Ahmedabad. A site has been selected near Thaltej and action is on hand to acquire it. The transmitter has also

been ordered from M/s. Bharat Electronics Ltd., Bangalore.

(b) The TV Centre is expected to start functioning during 1983-84.

Steep fall in power generation by D.V.C. in May, 1980

970. SHRI INDRAJIT GUPTA: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the reasons for the steep fall in power generation by the DVC during the month of May, 1980;

(b) whether this has had serious repercussions on the working of coal mines, steel plants, railway traction, and other industries which depend on DVC power; and

(c) whether any probe will be held to find out the persons and factors responsible for the huge losses suffered?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Against an average generation of nearly 341 million units a month, for the preceding three months, the generation in May was approximately 319 million units. The shortfall in generation has been on account of unforeseen forced outages due to boiler tube leakages, wear and tear of auxiliaries, etc. During periods of reduced generation, distribution of power is on the basis of a system of graded restrictions. While there has been no dislocation in railway traction, there could have been some repercussion in the other sectors.

The circumstances that resulted in frequent outages and consequently reduced generation are being studied by a Task Force deputed a few days ago.

Agreement with Soviet Union for Drilling Wells in Tripura

971. SHRI AJOY BISWAS: Will the Minister of PETROLEUM & CHEMICALS be pleased to state:

(a) whether Government have reached an agreement with the Soviet

Union to drill wells in different parts of Tripura State; and

(b) if so, the names of the drilling points?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) The well to be drilled under the contract is Rakhia.

Management of M/s. Bridge & Roof Co. (I) Ltd.

972. SHRI DINEN BHATTACHARYYA:

SHRI SOMNATH CHATERJEE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether attention of Government have been drawn towards the problems concerning Bridge and Roof Co. (I) Ltd. a Government of India Undertaking;

(b) whether the Government of West Bengal sought immediate intervention to foil the attempts of the management to damage the economic viability of this undertaking thereby jeopardising the future of some 1,500 workmen now engaged in the firm; and

(c) if so, steps taken in this matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) The Minister, Department of Cottage and Small Scale Industries, Government of West Bengal forwarded to Government representations from the Workers' Union of Bridge & Roof Co. (I) Ltd., mainly against (i) shifting of Project Division from Howrah to Calcutta and (ii) sub-letting of works to outside contractors, alleging that such an action would damage the economic viability of the undertaking.

(c) A part of the Project Division of Bridge & Roof Co. (I) Ltd. is being

shifted from Howrah to the registered office at Calcutta (3 to 4 KM away from Howrah Works) to ensure that in a highly competitive market, the company would not be at a disadvantage in maintaining relations with its valued clients (including overseas clients) in Private and Government Sectors. As regards sub-letting of works, this is resorted to only when existing capacity can not meet the special delivery requirements and that too with full knowledge of the workmen. It would thus appear that the said action of the company will only improve its overall performance and not damage its economic viability as alleged.

Construction of Varadaraja Swami Project in Andhra Pradesh

973. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government are considering a proposal to undertake the construction of Varadaraja Swami Project in Andhra Pradesh;

(b) if so, the details in respect of the commencement of the construction, cost and its completion; and

(c) is it a fact that there are certain difficulties in taking up this project, if so, the steps proposed to be taken to overcome the same?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) Yes, Sir. The Andhra Pradesh State Government have a proposal to undertake the construction of Varadarajaswamy Project.

(b) The State Government has spent about Rs. 25.66 lakhs on this project against the estimated cost of Rs. 650 lakhs. The State Government has proposed an outlay of Rs. 30 lakhs during 1980-81.

(c) Yes, Sir. This project has not yet been cleared by the Planning Commission. The State Government have not yet established the availability of